

श्री पुरुषोत्तम कौशिक : अध्यक्ष महोदय, जसा मैंने कहा है—जांच चल रही है, जांच रिपोर्ट आने पर निश्चित रूप से समुचित कार्यवाही की जायगी ।

श्री रामधारी शास्त्री : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि ये कौन-कौन से अधिकारी हैं और किन-किन पदों पर हैं जिन के खिलाफ जांच हो रही है ?

श्री पुरुषोत्तम कौशिक : नाम तो उन्होंने नहीं दिया है, लेकिन जितनी भी शिकायतें आई हैं, उन की जांच हो रही है ।

Import Licences issued to M/s. Paramount Engineering Works, Lucknow

*190. DR. MURLI MANOHAR JOSHI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether import licences/release orders were issued to M/s. Paramount Engineering Works, Lucknow during the last three years;

(b) if so, the value of the licences granted each year;

(c) whether representations from several Members of Parliament had been received that a former Minister had used undue influence in getting the licences issued in favour of the said company; and

(d) whether any enquiry into the issue of licences to the said firm had been ordered and if so, the result thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):

(a) No, Sir.

(b) Does not arise.

(c) There were allegations against grant of licences to this firm in the earlier periods.

(d) The matter is being investigated by the Central Bureau of Investigation.

DR. MURLI MANOHAR JOSHI: Mr. Speaker, Sir, I would like to know what were the allegations and against whom were they levelled? Secondly, whether the following allegations were levelled:

(1) That the former Union Minister, Shri Chandrajit Yadav had substantial interest in the company and the Chief Controller of Imports and Exports granted the licences of the recommendations of the Minister concerned.

(2) that although there were nothings on the files which proved the existence of the letter of recommendation of the Minister yet the letter was removed from the file.

Thirdly, whether this company cornered crores of rupees by selling the costly imported material in the black market and then evaded the actual verification with the connivance of the Estate Industries Department and the Chief Controller of Imports and Exports on the plea that the records were destroyed in fire in 1972 when this matter was raised in this House and the other House? Now the question arises whether the fire was deliberate and whether the factory premises were insured and whether any claims were preferred by the Company and how did it happen that import licences to the tune of about one crore of rupees were issued from 1969 onwards? Whether any verification regarding the actual use was ever made? Whether any allegations were levelled or not?

SHRI MOHAN DHARIA: It is really a very strange case and it is being investigated by the Central Bureau of Investigation. From the records, it

seems that this firm without any credibility was given licences at one time to the tune of Rs. 65.0 lakhs. Even though the firm had said that in 1972 records were lost, in 1973 again some release orders were issued to this firm and I cannot say who are involved in it. (Interruptions). I do not think that the Minister could be absolved in that way. I agree. But it all depends on the enquiry to be made by the Central Bureau of Investigation. We have to await the findings of the Central Bureau of Investigation. But in the mean time on 5th April 1977 we lodged our F. I. R. with the CBI and, Sir, I can assure the House that we shall go ahead with this enquiry and we shall see that stringent measures are taken against those found guilty.

DR. MURLI MOHOHAR JOSHI: May I know from the hon. Minister whether the Government has received allegations against the former Union Minister, Shri Chandrajit Yadav from a number of Members of this House? Whether the letter written in this connection is missing from the file? Whether the papers relating to this subject and the file have been removed from the records deliberately?

SHRI MOHAN DHARIA: It is true that the allegations were there against Mr. Chandrajit Yadav.

SHRI K. P. UNNIKRISHNAN: I would not like the hon. Minister to mention the names of the Members who are no longer here. I have a great respect for them. Please also note that Mrs. Kripalani also sent a recommendation on this subject. Therefore, don't single out... (Interruptions).

MR. SPEAKER: Mr. Yadav was a Member of this House. He was one of the Ministers in the previous Government. If you do not ask about this today, then tomorrow this will be asked.

SHRI K. LAKKAPPA: Shri Yadav was a Minister then.

SHRI K. P. UNNIKRISHNAN: He was not a Minister at that time. He was a Member of Parliament.

SHRI MOHAN DHARIA: I do not know why the hon. Members get agitated or annoyed. I have not stated anybody's name. But when a specific question was put to me, naturally, I am here to state from the files and I said "It is true that there may be allegations against Mr. Yadav". Had I been put a question about Mrs. Kripalani, I would have answered that also. I do not know why they are unnecessarily agitated. (Interruptions). The question is that this whole matter has been left to the C.B.I. now. Let them investigate into this matter, I shall come before the House with full facts whenever the enquiry is completed. Before that it will not be fair on my part to say anything on that.

Working of Vijaya Bank Ltd.

*191. **SHRI VAYALAR RAVI:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware of the reports appearing in the "Blitz" dated 28th May, 1977 regarding the working of the Vijaya Bank Ltd.; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) Government have noted the allegations made in the article.

SHRI VAYALAR RAVI: It is surprising to know that the hon. Minister has given a simple reply to this question. It is a very serious allegation against the Chairman of the Vijaya Bank Ltd. During our own period of administration, Mr. Madhu Limaye himself raised the same kind of allegations against the Chairman of the Bank. This matter is a very